MR. CHAIRMAN: All right, fine. ...(Interruptions)... Is that information available? ...(Interruptions)...

SHRI BHARATSINH SOLANKI: Sir, an Ultra Mega Power Plant requires huge land, wafer, etc. because it is a 4000 MW power project. Some of the States themselves do not have that capacity with them. Now, for acquiring land, environment clearances, etc., the nodal agency of the Government of India is trying to help out as a Special Purpose Vehicle. After all the clearances are made, the SPV is given to the awardees. It, naturally, takes time. The concern of the hon. Member is that all these ultra mega power projects come up fast. But acquiring of land, environment and forest clearances and all other such things take a long time.

SHRI TAPAN KUMAR SEN: Sir, it is not fair. ... (Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... Just one minute. ...(Interruptions)...If it is in the contract, then it should be there. ...(Interruptions)... Just one minute. ...(Interruptions)...

SHRI SUSHILKUMAR SHINDE: Sir, the Minister of State is replying exactly the supplementary that was asked. He has specifically said that four UMPPs have already been in the pipeline and one of them is Mundra, which is going to come up at the end of the Eleventh Five Year Plan. But we are thinking that we will be able to have in the first year of the Twelfth Five Year Plan, and I must inform this House that all the UMPPs have not been planned for the Eleventh Plan but have been planned for the Twelfth Plan itself.

श्री सभापति : कोश्यारी जी, टाइम नहीं है, लेकिन अगर आप पूछ सकते हैं, तो पूछ लीजिए।

श्री भगत सिंह कोश्यारी: महोदय, मुझे केवल इतना पूछना है कि ग्यारहवीं पंचवर्षीय योजना में इनका 78000 मेगावाट का लक्ष्य है। अभी दो साल में 19,569 के खिलाफ इन्होंने केवल 12000 मेगावाट किया है और 7000 short है। यह कौन-सा जादू करेंगे जिससे कि अगले तीन सालों में 78000 मेगावाट पूरा कर देंगे? मंत्री जी के पास ऐसा कौन-सा जादू है, कृपया वह हाउस को बता दें?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Power Generation by UMPPs

*344.SHRIMATI SYEDA ANWARA TAIMUR:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of POWER be pleased to state:

(a) whether laying of power transmission lines for the first five Ultra Mega Power Projects (UMPPs) has started and their completion will coincide with the generation of power in each of these plants located in Madhya Pradesh, Gujarat, Andhra Pradesh, Jharkhand and Tamil Nadu; and

(b) whether the National Power Grid Corporation has planned to utilize the power generated in respective States only, or power-starved regions like Vidarbha will also be included as the beneficiaries of power produced by these five projects?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) The transmission system for the four ultra mega power projects viz., Sasan UMPP in Madhya Pradesh, Mundra UMPP in Gujarat, Krishnapatnam UMPP in Andhra Pradesh, and Tilaiya UMPP in Jharkhand has already been evolved and firmed up and Power Grid Corporation of India Limited (PGCIL) is the agency assigned the responsibility for implementation. The transmission system for the UMPP of Tamil Nadu is yet to be evolved and firmed up.

Based on the commissioning schedule indicated by project developers of Sasan UMPP and Mundra UMPP phasing of transmission works to match with the time frame of commissioning of various units has already been worked out for implementation.

With regard to Transmission system for Krishnapatnam UMPP, Bulk Power Transmission Agreement (BPTA) with the beneficiaries of the project has been firmed up and tendering activities have been planned from January, 2010 for its implementation matching with generating units.

For transmission system for Tilaiya UMPP, signing of BPTA between PGCIL and beneficiaries of the project is underway.

With regard to UMPP in Tamil Nadu the bidding process for selection of the developer of UMPP is yet to start. The transmission would be evolved and firmed up in due course.

(b) The beneficiaries of power from ultra mega power projects are various states of the country. Details of beneficiaries along with their allocation are as given under:

SI.N	o. State	Projects						
		Sasan (MP)	Mundra (Gujarat)	Krishna- patnam (AP)	Jharkhand	Tamil Nadu		
1	2	3	4	5	6	7		
1.	Delhi	450	<u> </u>	H	150	19 10		
2.	U.P.	500	-	n u	650	300		
3.	Uttaranchal	100	-	n u	=	=		
4.	Punjab	600	500	i.e.	450	200		
5.	Rajasthan	400	400	1075	250	ā		
6.	Haryana	450	400	1924	200	2		
7.	м.Р.	1500	-	ner	200	<u>~</u>		
8.	Chhattisgarh	-:	-	:-	-	-		

1	2	3	4	5	6	7
9.	Gujarat	.#A	1900	i.e.	300	=
10.	Maharashtra	200 SEC. 100	800	800	300	400
11.	Karnataka	12 8	=	800	12 1	800
12.	Tamil Nadu	- 7	-	800	=	1600
13.	Kerala	15 0	=	-	=	300
14.	Andhra Pradesh		-	1600	=	400
15.	Orissa	<u></u>	2	18 <u>5</u> 5	<u> </u>	2
16.	Jharkhand	- 9	=	54	1000	쯛
17.	Bihar	=	-	s = .	500	
	TOTAL	4000	4000	4000	4000	4000

Exploration of coal blocks

*347.SHRI V. HANUMANTHA RAO:

DR. T. SUBBARAMI REDDY:

Will the Minister of COAL be pleased to state:

- (a) whether Government has listed and issued notices to 6 companies during the month of September, 2009 seeking clarification on their inaction in exploring coal blocks allocated to them for captive use;
- (b) whether in addition to this, Government has already cancelled 32 coal blocks this year and, if so, the outcome thereof;
 - (c) whether there are more than 200 captive coal blocks in the country; and
- (d) if so, to what extent the firms, which have been allocated coal blocks, have completed their works?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) Based on the review undertaken in June, 2009, it was noted that the progress in respect of a few coal and lignite blocks was less than satisfactory against the milestones set out and the allocattees were not able to account for the delay in the development of blocks. Accordingly, 40 show cause notices were issued to 22 public sector companies and 27 private companies. Out of these 40, 20 show cause notices were issued during the month of September, 2009.

- (b) One coal block has been de-allocated during 2009. Due to close monitoring by the Ministry, two more coal blocks were surrendered by the allocattees.
- (c) and (d) Yes, Sir. As on date 208 coal blocks have been allocated to various public and private sector companies. Out of this, coal production from 25 coal blocks has commenced.